

(c) and (d) All reserved coaches of trains are required to be manned by Travelling Ticket Examiners in accordance with the prescribed norms. Zonal Railways deploy adequate number of ticket checking staff on trains as well as at the stations as per the local conditions.

**Indore-Manmad railway line project**

3150. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have started the work on long awaited 362 km. long Indore- Nardana-Dhule-Malegaon-Manmad railway line;

(b) if so, the details of the project indicating the land acquired or proposed to be acquired; and

(c) the details of steps taken or proposed to be taken by Government for completing this railway line within the proposed time-frame?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Ministry of Railways (MoR) has approved the proposal to implement the Indore-Manmad New Line project under Joint Venture (JV) model of participative policy of Ministry of Railways. A Memorandum of Understanding (MoU) has accordingly been entered into between Jawaharlal Nehru Port Trust (JNPT) and State Governments of Madhya Pradesh and Maharashtra to set up a JV Company for taking up this project. The MoU envisages constitution of Special Purpose Vehicle (SPV) with equity participation from JNPT (55%), State Government of Maharashtra (15%), State Government of Madhya Pradesh (15%) and Sagarmala Development Corporation and Indian Port Railway Corporation Limited (IPRCL) (both are PSU under Ministry of Shipping) (15%) and IPRCL as the executing agency.

**Angamali-Sabarimala railway line project**

3151. SHRI ELAMARAM KAREEM: Will the Minister of RAILWAYS be pleased to state:

(a) the status of the Angamali-Sabarimala railway line in Kerala which was proposed in the 1997-98 Railway Budget;

(b) the reason behind delay in starting the works of this project;